

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of February 2021

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	29141	72	6	29207
Execution First Appeal	43	1	0	44
Regular Second Appeal	51796	60	45	51811
Execution Second Appeal	392	3	0	395
First Appeal from Order (MACT)	44766	30	125	44671
First Appeal from Order (Misc)	7127	108	17	7218
First Appeal from Order (Matrimonial)	1906	12	5	1913
Second Appeal from Order	303	1	0	304
Civil Revision	14349	295	154	14490
Civil Writ Petition	78496	2576	1463	79609
Letters Patent Appeal	4117	119	35	4201
Election Petitions	26	0	0	26
Recreminatory	1	0	0	1
Application in Election Petition	28	2	1	29
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1151	2	19	1134
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	21	0	0	21
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	0	0	39
Central Excise Cases	0	0	0	0
Central Excise Act	71	3	0	74
Interest Tax Appeals	0	0	0	0
Vat Appeals	428	1	0	429
General Vat Reference	0	0	0	0
Vat Revisions	6	0	0	6

Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	1	1	5
Civil Original	15	0	0	15
Civil Contempts	4764	291	171	4884
Contempt Appeal Civil Petition	18	0	0	18
Arbitration Cases	535	85	14	606
Execution Liquidation	0	0	0	0
Company Appeals	40	0	0	40
Company Petitions	244	0	0	244
X-Objection	1951	6	1	1956
Transfer Application	814	148	35	927
Review Applications	488	79	36	531
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	243139	3895	2128	244906
CRIMINAL CASES				
Criminal Appeal - DB	13411	84	2	13493
Criminal Appeal - DB Acquital	1844	0	0	1844
Criminal Appeal - SB	45705	145	5	45845
Criminal Appeal - SB Acquital	977	2	0	979
Criminal Revision	15747	141	49	15839
Criminal Revision (Family)	1606	49	11	1644
Criminal Writ	1839	1075	988	1926
Murder Reference	10	0	0	10
Contempt Appeals (Criminal)	118	2	1	119
Criminal Main Misc	46911	5025	3377	48559
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10291	0	3	10288
Criminal Reference	2	1	0	3
PMLA-APPL	1	0	0	1
Total of Criminal Cases	138462	6524	4436	140550
Total of Main Cases (Civil & Criminal)	381601	10419	6564	385456

Institution includes 12 cases of remand back and restored case.